

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14641/2001

(From the judgement and order dated 07/12/1999 in CWP 12481/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA & ORS.

Petitioner (s)

VERSUS

SATYENDER KUMAR

Respondent (s)

(With Appln(s). for c/delay in filing SLP)
(With Office Report)

Date : 15/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. J.P. Dhanda, Adv.
Ms. Raj Rani Dhanda, Adv.
Mr. K.P. Singh, Adv.
Mr. D.S. Nagar, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J

.SP2

Delay condoned.
Leave granted. Printing dispensed with.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master